


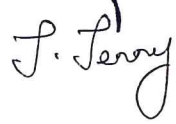


NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/2/2016  
NAME OF THE PETITIONER(S) : John S. Dorai  
NAME OF THE RESPONDENT(S) : M/S The Church of South India Trust Association & others  
SECTION : 241

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	S. Bharathirajan.	R2 to R11	
2.	J. JENNY	impleading petitioner in CA NOS. 43 & 44 / 2017 in CP NO. 2 / 16	
3.	R Padmanabhan	PCS Petitioner	
4.	D. Prabhu Mukunth Arun Kumar	R1	

**ORDER**

Shri R Padmanabhan, PCS, representing the petitioner present. Shri D Prabhu Mukunth Arun Kumar, counsel for R1, Shri S Bharathirajan, counsel for R2 to R11 and Shri J Jenny, counsel for impleading petitioner are present. Counsel for R1 filed counter in CA 43/2017, CA44/2017 and CA 49/2016, and provided copy to the other side. He also prayed time to file counter in CA 48/2016 and counter in the main CP. Counsel for R2 to R11 filed CA 75/2017 inter alia praying that the petitioner filed false statement and be prosecuted u/s 449 of the Companies Act, 2013. Copy of the same is given to the other side for filing counter. The counter may be filed before the next date of hearing. Counsel for R2 to R11 is directed to file memo as per his submissions in relation to the reply in CA 43/2017, CA 44.2017 and CA 49/2016. Time extended at request. Put up on 19.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)